GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 2601. TO BE ANSWERED ON MONDAY, THE $14^{\rm TH}\,\rm MARCH$, 2016.

REGIONAL OFFICES OF CGPDTM

2601. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to set up new Regional Offices (ROs) of the Controller General of Patents, Designs and Trademarks (CGPDTM) to facilitate easier registration process for the proposals;
- (b) if so, the details thereof along with the number of ROs planned to be established, location-wise; and
- (c) the details of the area coverage under each ROs to be established?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): No

(b): Does not arise

(c): Does not arise
